(b) if so, the broad details thereof; and

(c) if not, the reasons therefor?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) No.

(b) Does not arise.

(c) Formal approval of His Majesty's Government of Nepal of the draft agreement is awaited.

किराये की वसूली

341. **श्री बागड़ी :**
श्री राम सेवक यादव :

क्या निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष सरकार कितने मकानों का किराया वसूल नहीं कर सकी है;

(ख) किराया वसूल करने के लिये कितने मकानों के बारे में सरकार को अदालत में मामला ले जाना पड़ा;

(ग) क्या यह सच है कि कुछ प्रतिष्ठित व्यक्तियों को किराये का भुगतान करने से छूट दे दी गई थी अथवा उनके मामले न्यायालयों से वापिस ले लिये गये ; और

(घ) यदि हां, ऐसे व्यक्तियों की संख्या क्या है और उनके विरुद्ध बिल्कुल भी कार्यवाही न करने अथवा उनके मामले वापिस ले लिये जाने के क्या कारण हैं :

निर्माण, आवास तथा नगरीय विकास मंत्री (श्री मेहर चन्द खन्ना) : (क) सरकारी कर्मचारियों तथा संसद सदस्यों से किराये की वसूली उनके वेतन बिलों के मूल स्थान से की जाती है । इस वर्ष में, सामान्य पूल के निवासों के आवंटियों में से 59 मामलों में किराये की वसूली नहीं की जा सकी ।

(ख) कोई नहीं ।

(ग) और (घ). प्रश्न ही नहीं उठता ।

Night Soil Work System

342. **Shri Utiya:**
Shri Bagri:
Shri Yashpal Singh:
Shri Ram Sewak Yadav:

Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether the Planning Commission have submitted their comments in respect of abolishing the system of night soil work by manual labour and its replacement by mechanical system in the urban areas; and

(b) if so, the reaction of Government thereto?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). The Local Self Government Working Group which was set up to consider and make recommendations for the Local Self Government Schemes to be included in the 4th Plan had, *inter-alia* recommended the following provisions:

(1) Mechanisation of transport for the removal of rubbish & night soil and composting

(a) Procurement of Trucks, Trailors, etc. 10.00 crores

(b) Compositing Plants 10.00 crores

(2) Conversion of dry latrines into flush ones 10.00 crores.

The Planning Commission have now expressed the view that this expenditrue on conversion of dry latrines into flush ones in urban areas might be met from the provision made under the National Water Supply and Sanitation Programme. They have also tentatively allocated a sum of Rs. 4.00 crores only for mechanisation of garbage removal. Details of the proposals are still to be worked out.